

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 177/2015
RT CP NO. 101/Chd/CHD/2017**

M/s. Allied Glasses.

....Petitioner.

Versus.

M/s. Raj Glazier Pvt. Ltd.

....Respondent.

Present: None.

As per office report, no information has been filed by the petitioner. The office has reported that copy of order dated 24.03.2017 was not sent to the counsel for the petitioner. In the interest of justice, the matter now be listed on 19.07.2017 and notice of hearing be sent to the learned counsel for the petitioner forthwith by Speed Post.

—Sd/-
U. N. Saini
(Justice R.P.Nagrath)
Member (Judicial)

✓
July 04, 2017.
saini